

GANESH BENZOPLAST LIMITED

Regd Office: Dina Building, 1st Floor, 53 Maharshi Karve Road, Marine Lines, Mumbai 400 002

Tel: 022-22001928; e-mail : gbljbn@yahoo.com

CIN: L24200MH1986PLC039836

POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of **Mr. Rishi Ramesh Pilani** ("Acquirer") along with **Persons Acting in Concert; Tarang Advisory Private Limited, Mr. Gul Kewalram Bijlani and Mr. Dinesh P Thapar** ("PACs") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 1,34,63,937 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Ganesh Benzoplast Limited** ("**Target Company**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on December 16, 2015 in (a) Business Standard, English and Hindi all editions; and (b) Mumbai Lakshwadeep, Marathi edition, Mumbai

1. Name of the Target Company : Ganesh Benzoplast Limited
2. Name of the Acquirers : Mr. Rishi R Pilani
3. Persons Acting in Concert : Tarang Advisory Private Limited; Mr. Gul Kewalram Bijlani; and Mr. Dinesh B Thapar
4. Name of Manager to the Offer : Arihant Capital Markets Limited
5. Name of Registrar to the Offer : Bigshare Services Private Limited
6. Offer Details:
 - a. Date of Opening of the Offer : May 24, 2016
 - b. Date of closure of the Offer : June 06, 2016
7. Date of payment of consideration : June 16, 2016
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 17.25	Rs. 17.25
8.2	Aggregate number of shares tendered	1,34,63,917	16,622
8.3	Aggregate number of shares accepted	1,34,63,917	3,828
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 23,22,52,568.25	Rs. 66,033
8.5	Shareholding of the Acquirer/PACs before Agreement / Public Announcement (No. & %)	1,76,097 (0.34%)	1,76,097 (0.34%)
8.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	44,07,014 8.51%	44,07,014 8.51%
8.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	1,34,63,917 26.00%	3,828 0.01%
8.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL	N.A.
8.9	Post offer share holding of Acquirer / PACs - Number % of Fully Diluted Equity Share Capital	1,80,47,028 34.85%	45,86,939 8.86%
8.10	Pre & Post offer shareholding of the Public	Pre-Offer 2,83,42,748 (54.73%) Post-Offer 1,48,78,811 (28.73%)	Pre-Offer 2,83,42,748 (54.73%) Post-Offer 2,83,38,920 (54.72%)

9. The post offer shareholding pattern of the Target Company is as under :

Particulars	No. of Shares	% of shareholding
Promoters		
- Acquirer #	7,53,604	1.46
- PACs to the Open Offer	38,33,335	7.40
- Other Promoters *	1,88,58,434	36.42
Sub-total	2,34,45,373	45.28
Public	2,83,38,920	54.72
Total	5,17,84,293	100.00

also belongs to the Promoter Group

* not being Acquirers / PACs to the Open Offer

10. The Acquirer alongwith the PACs accepts full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
11. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the Registered Office of the Target Company

Issued by the Manager to the Offer on behalf of the Acquirer and PACs



ARIHANT capital markets ltd.

Merchant Banking Division

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Website: www.arihantcapital.com

Contact Person: Mr. Amol Kshirsagar / Mr. Satish Kumar P.

Place: Mumbai

Date: June 20, 2016